

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**106. . C.P. (IB)-257(MB)/2024**

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2024**

**NAME OF THE PARTIES:** Krishan Aggarwal  
VS  
Syska Led Lights Private Limited

**Appearance**

For Petitioner: Adv. Alok Dhir a/w Adv. Princi Jaiswal  
i/b Dhir and Dhir Associates

For Corporate Debtor : Mr. Satwinder Singh and Ms Mahima Shekhawat  
SECTION 07 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Learned Counsel for the Corporate Debtor seeks time to file reply. One last and final opportunity is granted to Corporate Debtor to file reply within two weeks, failing which the right to file reply shall stand forfeited. List this matter on **07.08.2024**.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)  
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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)